

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


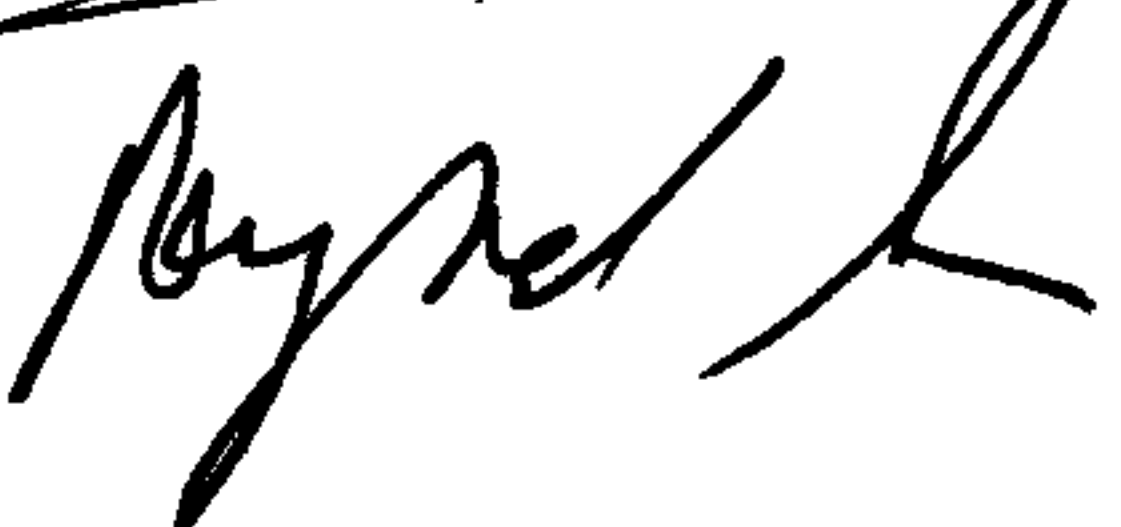
IA 33 of 2017 with CP No. 17/397-398/NCLT/AHM/2016

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2019**

Name of the Company: Bhupendra Patel & Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

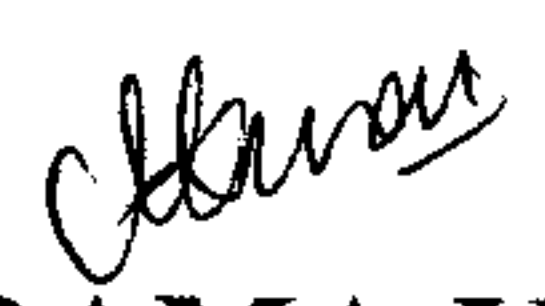
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioner	
2.	RAJNISH SIMHA	ADU	Respondents	

ORDER


The parties are represented through their respective learned counsel and PCS.

The Ld. Lawyer appearing on behalf of the respondent in IA 33/2017 requested for some time.

List the matter for hearing on 18.04.2019


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 15th day of February, 2019


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL